

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).13166/2007

(From the judgment and order dated 07/05/2007 in FAO No. 302/1996
of The HIGH COURT OF DELHI AT N. DELHI)

VISHNU DUTT SHARMA

Petitioner(s)

VERSUS

MANJU SHARMA

Respondent(s)

Date: 12/05/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE C.K. THAKKER
HON'BLE MR. JUSTICE D.K. JAIN

For Petitioner(s) Mr. R.K. Chadha, Sr.Adv.
Mr. Tarun Mathur, Adv.
Mr. Rajinder Mathur,Adv.

For Respondent(s) Mr.D.S. Paweriya, Adv.
Mr. Amrish Kumar, Adv.
Mrs Rani Chhabra,Adv.

UPON hearing counsel the Court made the following
ORDER

List after summer vacation.

[Usha Bhardwaj]
Court Master

[Vinod Kulvi]
Court Master